

(2024) 10 AP CK 0009

Andhra Pradesh High Court - Amaravati

Case No: First Appeal No: 807 Of 2004

M. Surya Kumari And Others

APPELLANT

Vs

Convention Of Baptist Churches
Of Northern Circars And Others

RESPONDENT

Date of Decision: Oct. 29, 2024

Hon'ble Judges: Venuthurumalli Gopala Krishna Rao, J

Bench: Single Bench

Advocate: .I V Radhakrishna Murthy

Final Decision: Dismissed

Judgement

Venuthurumalli Gopala Krishna Rao, J

1. When the matter was listed on the last occasion i.e., on 26.10.2024, there was no representation on both sides and the matter was posted today, under the caption 'For Dismissal'.
2. Today when the matter is taken up for hearing, there is no representation on both sides even though the matter is listed under the caption 'For Dismissal'. It seems that the appellants are not inclined to prosecute the appeal.
3. Therefore, the Appeal Suit is dismissed for non-prosecution. There shall be no order as to costs.

As a sequel, miscellaneous petitions, if any pending, shall stand closed.